

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-116-2020 (CRIA)****AND****LD-VC-CRI-117-2020 (CRMA)**

Swati N. Dandi

... Appellant

Versus

The Police Inspector &amp; Ors.

... Respondents

Shri Rohan Desai, Advocate for the Appellant.

Shri S.G. Bhobe, Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 4 January 2021****P.C. :**

The learned Public Prosecutor maintains that the appeal ought to have been before the Court of Sessions rather than the High Court.

2. At the request of the learned counsel for the petitioner, post the matter on 11.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH